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Title: Statement regarding Government Business for the week commencing the 9th December, 2013 and submission made by members.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, with your permission, I rise to announce that Government Business during the week commencing today, the 9th of December, 2013, will consist of:-

- (i) Consideration of any item of Government Business carried over from today's Order paper.
- (ii) Further consideration and passing of the Motor Vehicles (Amendment) Bill, 2012, as passed by Rajya Sabha.
- (iii) Consideration and passing of the following Bills, as passed by Rajya Sabha:-
 - (a) The National Waterway (Lakhipur-Banga Stretch of the Barack River) Bill, 2013;
 - (b) The Constitution (One Hundred and Twentieth Amendment) Bill, 2013; and
 - (c) The Constitution (One Hundred Seventeenth Amendment) Bill, 2012.
- (iv) Consideration and passing of the following Bills:-
 - (a) The Securities Laws (Amendment) Bill, 2013 – To replace an Ordinance;
 - (b) The Warehousing Corporation(Amendment) Bill, 2011;
 - (c) The Piracy Bill, 2012; and
 - (d) The Right of Citizens for Time Bound Delivery of Goods and Services and the Redressal of their Grievances Bill, 2011.
- (v) Discussion and Voting on Supplementary Demands for Grants (General) for 2013-14.
- (vi) Discussion and Voting on Supplementary Demands for Grants (Railways) for 2013-14

...(Interruptions)

MADAM SPEAKER: Hon. Members, Submissions may be laid on the Table of the House.

...(Interruptions)

* SHRI N. PEETHAMBARA KURUP (KOLLAM): The following items may be included in the next week's agenda :-

1. Urgent need for revision of pension of Employees Provident Fund Organisation pensioners from the current Rs. 110/- per month to Rs. 10,000/- per month.
2. A cancer Research and Reference hospital of the level of AIIMS should be set up at Kollam, Kerala urgently.

* PROF. SAUGATA ROY (DUM DUM): I would request for inclusion of the following two matters in the Government Business for the week starting on 9th December, 2013 :-

1. Need to offer moratorium in interest payment and debt restructuring to debt stressed states like West Bengal.
2. Need to stop the Privatization of six airports including Kolkata & Chennai, which are presently under A.A.I., which will mean handing over Public assets to private hands.

* Laid on the Table

* SHRI S. SEMMALAI (SALEM):

1. To discuss the issue of insufficient Power Production in Central Power Plants in Tamil Nadu resulting in power scarcity in Tamil Nadu.
2. To discuss the need for starting a Fruit based industry in Salem Parliamentary Constituency, Tamil Nadu, where there is great scope. Setting up of such fruit based industry will boost the farmers' income and give fillip to the economy of this region.

ओशी अर्जुन राम मेघवाल (बीकानेर): मैं आगामी सप्ताह की कार्यसूची में निम्नलिखित विषयों को सम्मिलित करने का अनुरोध करता हूँ :-

1. प्रायः देखने में आता है कि अत्यधिक भीड़-भाड़ वाले कार्यक्रमों में भगदड़ मच जाने के कारण सैकड़ों की संख्या में लोगों की मृत्यु हो जाती है जिसमें अधिकतर महिलाओं एवं बच्चों की संख्या ज्यादा होती है। अतः अत्यधिक भीड़ वाले कार्यक्रमों में भीड़ की संख्या सीमित करने एवं ऐसे कार्यक्रमों की अनुमति देने के संबंध में राष्ट्रीय नीति बनाए जाने के विषय को चर्चा में सम्मिलित किया जावे।
2. देश के कई राज्यों में हाईकोर्टों की बेंचों की स्थापना करने की मांग उठ रही है। वकीलों द्वारा हाईकोर्ट बेंच स्थापना के पक्ष में और विरोध में हड़ताल होती रहती है, जिससे आमजन को काफी समस्याओं का सामना करना पड़ता है तथा न्याय मिलने में देरी होती है। अतः हाईकोर्ट बेंचों की स्थापना के विषय पर संसद में चर्चा के लिए आगामी सप्ताह की कार्यसूची में सम्मिलित किया जावे।

* Laid on the Table

* SHRI DANVE RAOSAHEB PATIL (JALNA): Under rule 352 of Rules of Procedure and Conduct of Business, I give notice of my intention to raise discussion on the following points of urgent public importance and request you for inclusion of matter in next week Business of House :-

1. Regarding completion of work to State wise survey for issuing Caste and Tribe Certificate and Regarding completion of work to survey for issuing Caste and Tribe Certificate in all Talukas in Marathwada region under Maharashtra state.
2. Inclusion of two groups of people named ' Mahallar Kohli' and 'Bhamta Rajput' in the list of Schedule Caste and Schedule Tribe.

ओशी महाबली सिंह (कायाकाट): , अगले सप्ताह होने वाले संसद सत्र की कार्यसूची में निम्न विषय को सम्मिलित किया जाए :-

1. हाजीपुर रेलवे जोन के मुगलसराय-गया रेल खंड पर अनुग्रहनायाण और फेसर स्टेशन के बीच एन.एच.-98 पर समपार संख्या 30 पर रेलवे ओवरब्रिज का निर्माण कराया जाए ।

2. हाजीपुर रेलवे जोन के मुगलसराय-गया रेल खंड पर बारूण-दाउदनगर पथ में ब्रिज संख्या 530 पर उपरी पुल का निर्माण कराया जाए ।

***श्री भीम शंकर उर्फ कुशल तिवारी (संत कबीर नगर):** मैं निम्नलिखित विषयों को सदन की कार्यसूची में सम्मिलित कराना चाहता हूँ -

1. इस वर्षान भारी वर्षा के कारण आये बाढ़ से पूर्वांचल के जनपदों में काफी आर्थिक नुकसान हुआ है तथा घाघरा नदी के बाढ़ के कारण तटबंध टूट जाने से तीन गाँव घाघरा नदी में विलीन हो गये हैं । इस संदर्भ में जनपद संत कबीर नगर के किसानों को आर्थिक सहायता प्रदान करने; तथा
2. उत्तर प्रदेश में गन्ना किसानों को राज्य सरकार तथा चीनी मिल मालिकों द्वारा हो रहे शाष्ण के संदर्भ में मैं सदन में अपना विचार रखने की अनुमति चाहता हूँ । केन्द्र सरकार से मेरा अनुरोध है कि इस संदर्भ में किसानों के हित के लिए हस्तक्षेप करे ।

ओशी हंसराज गं. अहीर (चन्द्रपुर): महोदय, निम्नलिखित लोकमहत्व के मामले को अगले सप्ताह के कार्यसूची में शामिल करने का अनुरोध करता हूँ ।

1. देश में प्रदेश स्तर पर सिंचाई के क्षेत्र में प्रादेशिक विषमता असमानता को दूर करने के लिए सिंचाई के क्षेत्र में पिछड़े राज्यों के सिंचाई परियोजना को पूरा करने के लिए आवश्यक धनराशि तत्काल उपलब्ध करा दे ।
2. कृषि फसलों की अधिक लागत के कारण महाराष्ट्र समेत अन्य राज्यों में केन्द्र सरकार कपास, धान, सोयाबीन, तूवर के फसलों को न्यूनतम समर्थन मूल्य के अलावा लागत मूल्य के अनुसार बोनास मूल्य की घोषणा करे ।

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